

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/44(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	UCO BANK VS SUANVI TRADING & INVESTMENT COMPANY PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the Financial Creditor

Ms. Rituparna Sanyal, Adv.]

Ms. Zeba Khan, Adv.]

Ms. Muskan Saha, Adv.]

Mr. Snehashis Sen, Adv.] For the Personal Guarantor

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present. Ld. Counsel appearing on behalf of the Personal Guarantor present.
2. The Corporate Guarantor to Ankit Metal & Power Limited being the respondents herein seeks liberty to file reply affidavit. At request, time is granted to file reply affidavit within a period of one week, if not, already filed.
3. List the matter for further consideration on **13.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.